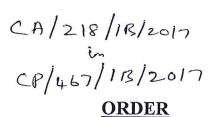
NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10 30 AM

PRESENT: SHRI Ch. MOHD S	SHARIEF TARIQ, MEMBER-JUDICIA	\mathbf{L}
APPLICATION NUMBER	: CA/218/IB/2017	
PETITION NUMBER	: CP/467/IB/2017P	
NAME OF THE APPLICANT	: MANGALAM COTTON INDUSTRY & 24 ORS : G.V. RAVI KUMAR (IN THE MATTER OF THIRUPUR SURYA TEXTILES)	
NAME OF THE RESPONDENT		
UNDER SECTION	: 10 RULE 7	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
AVANT MERATHIA	coursel for 25 Operational Creditors.	Quarter
S. R. Lajogopal Rohan Rajosekaran Treethi. S. Alash Chrisq Gupla	Counsel for the Direce	los (reck +
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Counsel for RP present. Counsel representing 25 Nos. of Operational Creditors in IA/218/2017 present. Counsel for the RP is directed to file compliance report in relation to the order dated 18.12.2017 after intimating the decision to the authorized representative of 25 Nos. of Operational Creditors before next date of hearing. Put up on 10.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk